

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 306**  
**(IB)-2240(ND)2019**  
**New IA 5681/ND/2023**

**IN THE MATTER OF:**

**M/s. Hi Tech Resource Management  
Limited**

...

**Applicant/Petitioner**

**Versus**

**M/s. Overnite Express  
Limited**

...

**Respondent**

**Under Section: 7 of IBC, 2016 (Liq)**

**Order delivered on 25.10.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-5681/2023: List on 26.10.2023.**

**Sd/-**

**(L. N. GUPTA)  
MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**